

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.-303
IB - 2754/ND/2019

IN THE MATTER OF:

M/s Olympus Metal Pvt. Ltd.

Vs

M/s Baldeo Metals Pvt. Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 04.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Rajat Jain

For the Respondent : Mr. Akash Goyal, brother of the Director in person

ORDER

Mr. Akash Goel, brother of the Director appeared and seeks time to engage a counsel in this matter. Let the same be done. List the case for 09.01.2020.

SD/-

(SUMITA PURKAYASTHA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

LV